GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UN-STARRED QUESTION NO-2467
ANSWERED ON-10/08/2021

GST COMPENSATION CESS FUND

2467 SMT. PHULO DEVI NETAM:

Will the Minister of FINANCE be pleased to state:

(a) whether the amount of ₹47,272 crore identified by the Comptroller and Auditor General (CAG) as short credited to the GST Compensation Fund during the financial year 2017-18 and 2018-19 cumulatively will be duly transferred to the States; and

(b) if so, the details thereof and, if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) and (b): This amount has already been transferred to the Compensation Fund, part during 2019-20 and part during 2020-21.

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